



NOTIFICATION No. 92 / 2022

I

Thiru. K. Yuvaraj, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in Puducherry Judicial Service as Judicial Magistrate III, Pondicherry, who has been repatriated to his parent service i.e., Tamil Nadu State Judicial Service, vide G.O.Ms.No.960/1/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, is transferred and posted as Judicial Magistrate IV, Salem, in the existing vacancy.

II

Tmt. N. Preethi, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in Puducherry Judicial Service as Judicial Magistrate I, Pondicherry, who has been repatriated to her parent service i.e., Tamil Nadu State Judicial Service, vide G.O.Ms.No.960/2/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, is transferred and posted as District Munsif-cum-Judicial Magistrate, Cheyyur, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 17.05.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

(S)
17.05.22
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